

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-91/1994/ 1956 /A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Rajib Goswami,
Member, MACT,
Sonitpur, Tezpur.

Dated Guwahati, the 5th April, 2021.

Sub:- **Withdrawal of restricted holiday.**

Ref:- Your letter No. MACT(S) 260 dtd. 30.03.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for withdrawal of restricted holiday on 30.03.2021, has been granted.

Yours faithfully,

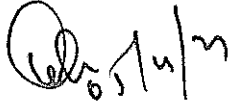
Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-91/1994/ 1957 /A, dated 5.4.2021

Copy to:.

✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
Rda